

provisions have been made both in the Displaced Persons (Claims) Supplementary Act 1954 and the Displaced Persons (Compensation and Rehabilitation) Act 1954. There is no legal provision, however, now for inviting fresh claims.

Sardar Hukam Singh: As these unfortunate persons suffered identically and migrated under similar circumstances, would Government consider their case also by inviting fresh claims when they are here in India since 1947?

Shri J. K. Bhonsle: Their claims cannot be examined for compensation. But it is very unfortunate that for the last seven years they should never have approached Government for examining their claims. If they do so now, we shall consider them for what are known as rehabilitation grants.

Sardar Hukam Singh: May I know whether Government would be prepared to have a fresh enactment or have an amendment made so that these unfortunate persons might also be brought within the scope of the compensation scheme.

Shri J. K. Bhonsle: That is what I have said. We will consider their case for rehabilitation grants which would be paid under the Compensation Act.

Sardar Hukam Singh: Do I understand the Minister to say that so far, for the last seven years, Government have received no representation from these unfortunate persons who have been living here and have suffered similarly?

Shri J. K. Bhonsle: Yes. I have made inquiries and I find that for the last seven years we have not received anything in the Ministry of Rehabilitation.

Sardar Hukam Singh: Have these inquiries been made from States as well where they have settled or were they limited only to the Rehabilitation Ministry in Delhi?

Shri J. K. Bhonsle: They were limited to the Rehabilitation Ministry here, but all claims filed all over India for compensation have been processed here.

DOCUMENTARY FILMS

*2156. **Shri Wodeyar:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of documentary films in Kannada produced in 1954-55; and

(b) whether Government have any proposal for producing documentary films on the historical and architectural places in Karnataka?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Twenty.

(b) Places of historical and architectural interest in Kannada speaking areas have been covered in 8 documentaries. Other such places are being considered while framing the programme for 1955-56.

Shri Wodeyar: May I know whether Government propose to film documentaries of Keladhi, Ekari and Chitraldurg in Mysore State and Kittoor in Bombay Karnatak, as historical places in Rajasthan are being filmed?

Dr. Keskar: I could not hear the first part of it.

Mr. Speaker: He refers to some places like Chitraldurg in Mysore State.

Dr. Keskar: Effort is always to get the most interesting and well known historical and architectural centres filmed, but if my hon. friend has any suggestion to make, I will be very glad to get details from him.

Shri Thimmaiah: May I know in what language the largest number of documentaries have been produced?

Dr. Keskar: *The largest number is in English, and after that will come Hindi.

*The answer was later corrected as follows vide Part II Debats dated the 19th August, 1955: The largest number is in Hindi and after that comes English".

Shri Bhagwat Jha Azad: May I know what is the percentage of documentaries that are being produced in English as also those that have been produced in the regional languages? And would the hon. Minister supply us with the percentage of those who understand English?

Dr. Keskar: This was a question about Kannada documentaries. For the percentage, I will require notice.

SPINNING MILLS

*2157. **Shri Ram Shankar Lal:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Government of U.P. have submitted any proposal for the opening of a spinning mill for weavers on co-operative basis or otherwise; and

(b) whether any assistance in the form of a loan or grant is likely to be given for this purpose?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) It is understood that the U.P. Government submitted last year some such proposal to the Handloom Board who returned it to the State Government with some suggestions. No further proposals in the light of the suggestions made have so far been received.

(b) Does not arise.

स्थानीय निकाशों के कर्मचारियों के लिए मकान

* २१४८. **डा० सत्यबाबी:** क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या स्थानीय निकाशों के कम वेतन पाने वाले कर्मचारियों के लिए मकान बनवाने के लिए पंजाब और पेंसु की राज्य सरकारों को कोई सहायता दी गई है ;

(ख) यदि हां, तो कितनी, और

(ग) क्या इस सम्बन्ध में हुई प्रगति के बारे में राज्य सरकारों से कोई प्रतिवेदन प्राप्त हुए हैं ?

निर्माण, आवास और संभरण मंत्री (शरद्वार स्वर्णसिंह): (क) तथा (ख). पंजाब सरकार को १४ लाख रुपया कर्ज दे दिया गया है। यह रुपया पंजाब सरकार म्युनिसिपल संस्थाओं को अपने कर्मचारियों के मकान बनाने के लिए बाँटगी। पेंसु सरकार ने इस विशेष कार्य के लिए कोई अलग रकम नहीं मांगी थी।

(ग) जी नहीं। कर्ज की मंजूरी सिर्फ दो मास पहले ही दी गई है।

डा० सत्यबाबी: इस स्कीम के मातहत जो लोकल बाडीज के मकानात बनाए जाएंगे वह तो उनके मुलाजिमाओं के लिए ही होंगे, और मुलाजिमत खत्म होने पर उन्हें वह खाली करने पड़ेंगे। क्या इस सिलसिले में कोई एंसी स्कीम भी सोची जा रही है कि वे मकानात उनको हार परचेज सिस्टम पर दिए जा सकें ?

शरद्वार स्वर्ण सिंह : जी हां, अगर वे मुलाजिम हायर परचेज सिस्टम पर लेना चाहें तो उनको इस स्कीम के मातहत अलाहदा इमदाद दी जा सकती है। वह इमदाद भी स्टेट गवर्नमेंट ही दे सकती है। मगर ये मकानात जो म्युनिसिपल संस्थाएं बनाएंगी तो जिस वक्त वे नौकरी छोड़ेंगे उनको खाली करने पड़ेंगे क्योंकि उनकी जगह नए मुलाजिम उन मकानों को आकृपाई करेंगे।

डा० सत्यबाबी: इस काम के लिए क्या म्युनिसिपल बाडीज के मुलाजिमाओं की कांअपरीटब हाउसिंग सोसाइटीज को कोई मदद दी गई है या नहीं ?

शरद्वार स्वर्ण सिंह: वह भी इस जनरल स्कीम के मातहत फायदा उठा सकते हैं।

TECHNICAL ASSISTANCE TO CAMBODIA

*2159. **Dr. Rama Rao:** Will the Prime Minister be pleased to refer the reply given to starred question No. 1430 on the 24th March, 1955 and state:

(a) the various departments in which Technical assistance has been promised by India to Cambodia; and